

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.1

Excise Appeal No.639 of 2011

(Arising out of Order-in-Original No.17/Commissioner/CE/Haldia/Adjn/2011 dated 28.03.2011 passed by Commissioner of Central Excise, Haldia Commissionerate, Kolkata.)

M/s. Shree Badrinarayan Alloys & Steels Ltd.
(Tulsideria Road, Uluberia, Howrah-711303.)

...Appellant

VERSUS

Commissioner of Central Excise, Haldia

.....Respondent

(15/1, Strand Road, Custom House, M.S.Building, Kolkata-700001.)

WITH

(i) Excise Appeal No.640 of 2011 (Shri A.K.Chand [C.E. Accounts] v. Commissioner of Central Excise, Haldia); (ii) Excise Appeal No.641 of 2011 (Shri A.C. Gupta, [M.D.] v. Commissioner of Central Excise, Haldia); (iii) Excise Appeal No.642 of 2011 (Shri O.P.Singh, [Manager] v. Commissioner of Central Excise, Haldia);

(Arising out of Order-in-Original No.17/Commissioner/CE/Haldia/Adjn/2011 dated 28.03.2011 passed by Commissioner of Central Excise, Haldia Commissionerate, Kolkata.)

APPEARANCE

NONE for the Appellant (s)
Shri S.Mukhopadhyay, Authorized Representative for the Revenue

**CORAM: HON'BLE SHRI ASHOK JINDAL, MEMBER(JUDICIAL)
HON'BLE SHRI K. ANPAZHAKAN, MEMBER(TECHNICAL)**

FINAL ORDER NO. 76056-76059/2023

DATE OF HEARING : 12 July 2023
DATE OF DECISION : 12 July 2023

Per : BENCH :

On matter being called, neither anybody appeared on behalf of the appellants nor is there any adjournment request in spite of notice

having been sent to them well in advance. It has been noticed that the matter has come up regularly on board, but on all the earlier occasions, the appellants were unrepresented. It is appearing that the appellants are not interested in pursuing their appeals before the Tribunal.

2. In these circumstances, the appeals are dismissed for non-prosecution with liberty to the appellants to pursue for restoration of the appeals only upon filing of Miscellaneous Applications (ROA).

(Dictated and pronounced in the open Court.)

Sd/
(ASHOK JINDAL)
MEMBER (JUDICIAL)

Sd/
(K. ANPAZHAKAN)
MEMBER (TECHNICAL)

sm